

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4140  
(To be answered on the 19<sup>th</sup> December 2024)**

**OVERWORKED PILOTS AND FLIGHT CREWS**

**4140. SHRI BENNY BEHANAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether it is true that the Government is focusing only on developing new airports while 106 air routes are still non-operational and if so, the details thereof; and**

**(b) the manner in which the Government addresses the issues of pilot fatigue and overworked flight crews in the domestic aviation industry?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a): Ministry of Civil Aviation (MoCA) has launched RCS-UDAN on 21.10.2016 to enhance regional air connectivity from unserved and underserved airports in the country and make air travel affordable to the masses. Bidding rounds are conducted from time to time for covering more destinations and routes under the scheme. Based on their assessment of demand on particular routes, interested airlines submit their proposals at the time of bidding under UDAN. An airport which is included in the awarded routes of UDAN and requires upgradation/development for commencement of UDAN operations, is developed under the 'Revival of unserved and underserved airports' scheme. On development and readiness of airport, Selected Airline Operators (SAOs) commence operations on the awarded UDAN routes connecting these airports. As on date, 615 routes have been operationalised under the UDAN scheme.**

**For development of new Greenfield airports in the country, Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008. Under the Greenfield Airports (GFA) Policy 2008, 'In-principle' approval for setting up of 21 Greenfield Airports across the country has so far been accorded, out of which 12 airports have been operationalised.**

**(b): Directorate General of Civil Aviation (DGCA) has published CIVIL**

**AVIATION REQUIREMENT SECTION 7 SERIES J PART III (CAR 7/J/III) to address the issues of pilot fatigue and overworked flight crews in the domestic aviation industry. However, the CAR 7/J/III is sub-judice before the Hon'ble Delhi High Court.**

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